

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Civil Contempt Petition No.202/00044/2017
(in O.A. No.202/191/2016)

Gwalior, this Wednesday, the 24th day of October, 2018

HON'BLE SHRI R. RAMANUJAM, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Harish Chandra Pal
S/o Late Shri Ramdeen Pal
Aged 67yrs
Occupation Pensioner
Retired from the post of
Junior Engineer MES
Gwalior R/o 77 Lalitpura Morar
Gwalior 474006 M.P.

-Petitioner

(By Advocate –**Shri S.C. Sharma**)

V e r s u s

1. Lt. Gen. B.S. Negi
Chief Engineer Head Quarter
Central Command
Lucknow 226002

2. Shri Surjit Rai
AGE(I) R&D Military Engineering Services
Opposite MES IB Station Road,
Agra Cantt

3. Maj. Nikesh Sherekar
Garrison Engineer
Military Engineering Services
P.O. Morar Cantt.
Gwalior 474006 (M.P.)

- Respondents

(By Advocate –**Shri Akshay Jain**)

OR D E R (ORAL)**By R. Ramanujam, AM:-**

Both sides present.

2. It is submitted by the learned counsel on both sides that the order dated 28.09.2016 passed by this Tribunal in O.A. No.202/00191/2016 had been complied with.
3. Keeping in view the submission, C.P. is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member

(R. Ramanujam)
Administrative Member

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